

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 23<sup>rd</sup> March, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 35/2017(CZ)	Samarth Prayas Vs Universal Tyre Store & 2 Ors.	Mr. Ajay Mishra, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 152/2016(CZ) <b>(M.A.No.1061/16)</b>	Sudiep Shrivastava Vs. State of Chhattisgarh & Ors.	Mr. R.N.Chaturvedi, Adv. Mr. Anurag Maheshwari, Adv. Mr. Sidharth Singh, Adv. Mr.OmShankarShrivastava,Adv Mr. Sanjay Verma, Adv. Mr. Shireesh Shrivastava,Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 125/2016(CZ) <b>(M.A.No.37/17)</b> <b>(M.A.No.176/17)</b>	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 78/2015(THC) <b>(M.A.No.1034/16)</b> <b>(M.A.No.1036/16)</b> <b>(M.A.No.02/17)</b> <b>(M.A.No.03/17)</b> <b>(M.A.No.04/17)</b> <b>(M.A.No.104/17)</b> <b>(M.A.No.105/17)</b> <b>(M.A.No.175/17)</b>	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. RaviPrakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushaindraKaurav,Adv. Mr. Vijay Kumar Yadav, Adv.	
5.	Original Application No. 134/2016(CZ)	Jitendra Singh Tomar Vs State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Akash Ambedkar, Adv. Dr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vijay Kumar Choudhary Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Anand Tiwari, Adv.	

7.	Original Application No. 18/2017(CZ) <b>(M.A.No.76/17)</b>	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv.	
<b>FOR COMPLIANCE</b>				
8.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv. Mr. SudeshwarRaoWaghmare, Adv.	
9.	Original Application No. 110/2014(THC) <b>(M.A.No.120/17)</b> <b>(M.A.No.140/17)</b> <b>(M.A.No.143/17)</b>	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. Mr.SudeshwarRaoWaghmare, Adv. Mr. Vivek Choudhary, Adv. Mr. Gunjan Chowksey, Adv.	
10.	Original Application No. 02/2013(THC) <b>(M.A.No.962/16)</b> <b>(M.A.No.974/16)</b>	Nityanand Mishra (Murar River, Chitrakoot) Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr.Shivendu Joshi,Adv.R-2 Mr. Suman Mandal, Adv.& Mr.Sandeep Singh,Adv.R-4 Mr. Deepesh Joshi, Adv. R-6 Mr. Sambhav Sogani, Adv.R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
11.	Appeal No. 53/2015(CZ) <b>(M.A.No.949/16)</b> <b>(M.A.No.997/16)</b> <b>(M.A.No.998/16)</b>	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)